NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB) No.516/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M.

Name	of the Company	Balbir Sharma -Versus-	Orissa Minerals Development	Co. Ltd.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Rakesh KUMAR Adr Pehhonen

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has not filed any documents u/s. 9(3)(b) and (c) of the Insolvency and Bankruptcy Code, 2016 (I & B Code). Petitioner is directed to file supplementary affidavit along with the documents in compliance of provisions of Section 9(3)(b) and (c) of the I & B Code within 7 days from today.

List on 09/01/2018.

(Jinan K.R.)

Member (I)

(V.P.Singh) Member (J)